

**GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS**

ATTENTION: CORPORATES, PROFESSIONALS & OTHER STAKEHOLDERS

Filing of Balance Sheet and P&L Account in XBRL

XBRL filing is mandated for select class of companies vide "Companies (Filing of Documents and Forms in eXtensible Business Reporting Language) Rules, 2011". For details visit, Ministry website <http://www.mca.gov.in> under the head "Notifications" Requisite eForms 23AC-XBRL and 23ACA-XBRL are now available on the MCA portal. For XBRL Taxonomy, Business rules, Filing Manual and Validation Tool, visit <http://www.mca.gov.in/XBRL>

In case of any query, contact MCA21 Helpdesk or write to XBRL.technical@mca.gov.in

MCA: Corporate Growth with Enlightened Regulation